

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-37/2013/4892/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Sanjeev Kumar Sharma,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 17th December, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- No. DJN/6146 dtd. 16.12.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 21.12.2020, 22.12.2020 & 23.12.2020 and 02.01.2021, along with permission to avail winter vacation from 24.12.2020 to 31.12.2020, with station leave permission, with your official vehicle, at your own cost, from the morning of 21.12.2020 till the morning of 04.01.2021. Further, the Addl. District & Sessions Judge, FTC, Nagaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-37/2013/4893/A dated 17.12.2020

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. ✓ The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Kds